

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10:30 AM ON 11/12/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/358/2019
PETITION NUMBER : CP/114/IB/2018
NAME OF THE PETITIONER : M.MURUGAN RP (VELOHAR INFRA PVT LTD)
NAME OF THE RESPONDENTS : VIJAYALAKSHMI & OTHERS
UNDER SECTION : SEC 66 OF IBC

S.No. Name (in Capital) Represented by Signature

S.SATHIAYANARAYANAN Counsel for Applicant LAJESH-
ARUN MOHAN
D.ADEESH GIRI

ORDER

At request of the Applicant counsel, list this matter for hearing on 06.01.2020.

-Sd-
(S. VIJAYARAGHAVAN)
Member (Technical),

-Sd-
(B. S.V. PRAKASH KUMAR)
Member (Judicial)